GOVERNMENT OF INDIA ENVIRONMENT, FORESTS AND CLIMATE CHANGE LOK SABHA

UNSTARRED QUESTION NO:2809 ANSWERED ON:30.07.2014 CLIMATE CHANGE

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Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the United Nations panel on climate change as recently warned India about the adverse impact of green house gas emissions on ecology, food, water etc.;
- (b) if so, the details thereof and the response of the Government thereto;
- (c) the per capita Green House Gas emission in the country;
- (d) the funds earmarked by the Government in the 12th Plan to address climate change related issues and the fund allocated to States, scheme and State-wise, including Karnataka; and
- (e) the steps taken by Government to check the impact of climate change on various sectors of Indian economy and the mechanism put in place for effective implementation of the action plan of the Government to address the issue including proper utilization of funds allocated for the purpose?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR):

(a)& (b) The recent report of Working Group-II of the 5th Assessment Report of the Intergovernmental Panel on Climate Change (IPCC) titled "Climate Change 2014: Impacts, Adaptation, and Vulnerability" published in April, 2014 highlights the observed impacts, vulnerability and exposure at global and regional scale in agriculture, water resources, ecosystems, human health, infrastructure, livelihood, poverty, etc.

Government of India recognises the threats of climate change and has taken proactive steps to ensure India's development path while protecting the environment and enhancing ecological sustainability. The National Action Plan on Climate Change (NAPCC) was launched on June 30, 2008 to address the urgent and critical concerns of the country in the context of climate change. There are Eight National Missions which form the core of the NAPCC representing multi-pronged, long-term and integrated strategies on mitigation and adaptation for achieving key goals in the context of climate change and to pursue India's development objectives. Further, all States have also been requested to prepare State Action Plan on Climate Change (SAPCC) consistent with objectives of NAPCC highlighting State's specific issues relating to climate change. A National Adaptation Fund on Climate Change has been announced in 2014-15 budget, to provide support for augmenting adaptation activities.

- (c) As per the Government of India's report tilted "India's Greenhouse Gas Inventory: 2007" published in 2010, India's per capita Carbon dioxide (CO2) equivalent emissions including Land Use, Land Use Change and Forestry (LULUCF) is 1.5 tons/capita for the year 2007.
- (d) During the 12th Five Year Plan, a new thematic scheme on "Climate Change Action Programme (CCAP)" with an outlay of Rs. 290 crores has been launched to build capacity and support implementation of relevant climate change related actions at the national and state level. This scheme comprises of eight activities. The allocation under each activity of CCAP for the 12th Five Year Plan period (2012-17) is given in Annexure. The aforesaid scheme, provides support to States through the process of the SAPCC. However, no specific allocation has been made for the State Governments including the State of Karnataka in this regard.
- (e) Government is implementing the NAPCC which includes eight National Missions in specific areas of Solar Energy, Enhanced Energy Efficiency, Sustainable Habitat, Water, Sustaining the Himalayan Eco-system, Green India, Sustainable Agriculture and Strategic knowledge for Climate Change. An Executive Committee on Climate Change has been set up in January, 2013, to assist the Prime Minister's Council on Climate Change in evolving a coordinated response to issues relating to climate change at the national level and to monitor the implementation of the activities along with the utilisation of funds under the eight National Missions and other initiatives of the NAPCC.

Further, SAPCCs have also been prepared by the State Governments to address the State's specific issues, in line with the objectives of NAPCC